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***IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 276/2024

NATRAJ COMMERCIAL COMPLEX PVT LTD THROUGH ITS

DIRECTOR SH RAJAN TEWARIPlaintiff

Through: Mr. Rishab Kaushik, Adv. M. 8130280098

versus

SANJEEV KUMAR AND ANRDefendant

Through: Mr. S.K. Bhaduri, Ms. Neetu Gupta, Advs.
for D-1
Mr. Harkirat Singh, Adv. for D-2

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

ORDER

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05.03.2025

Matter is taken up through physical hearing as well as video conferencing.

Ld. Presiding Officer is on leave w.e.f. 03.03.2025 to 07.03.2025.

Matter be fixed for purpose fixed on 28.04.2025.

**READER TO MS. TYAGITA SINGH, (DHJS),
JOINT REGISTRAR (JUDICIAL)**

MARCH 5, 2025/sm